

(46)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-01-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/860/IB/2020

PETITION NUMBER : CP/1307/IB/2018

NAME OF THE PETITIONER(S) : V.Venkata Sivakumar
(M/S The Jeypore Sugar Company Ltd)

NAME OF THE RESPONDENT(S) : Vidhi Vinayak Metals Pvt Ltd

UNDER SECTION : 33(2) Of IBC,2016

ORDER

Ld. Liquidator/Applicant Mr. V. Venkata Sivakumar and Ld. Counsel Mr. S. Sathyanarayanan for the Respondent are present.

List all the connected applications on **12.02.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs